

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1155
ANSWERED ON:28.07.2015
Security for Women near Universities and Colleges
Chavda Shri Vinod

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to make any special arrangement for security of women near universities, colleges and schools; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations. However, the Government of India is deeply concerned with the security & welfare of women and through various schemes and advisories augments the efforts of the States /UTs.

The Ministry of Home Affairs has issued advisories dated 4th September, 2009 & 12th May, 2015 on crimes against women. The advisories are available at http://mha.nic.in/sites/upload_files/mha/files/pdf/AdCrime-Agnst-Women170909.pdf and

http://mha.nic.in/sites/upload_files/mha/files/AdvisoryCompAppCrimeAgainstWomen_130515.pdf
